GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

LOK SABHA

UNSTARRED QUESTION NO. 2167

TO BE ANSWERED ON WEDNESDAY, 15TH MARCH, 2017

BILL FOR CLEAN POLITICS

2167. SHRIMATI VEENA DEVI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government had drafted a bill to ensure clean politics and prevent political parties from all malpractices and if so, the details thereof; and
- (b) the status of the bill as on date and the other steps being taken by Government in this regard?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P.CHAUDHARY)

(a): No, Madam.(b): Does not arise.
